

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RICHI RICH AGRO FOODS PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RICHI RICH AGRO FOODS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25/05/2009
3.	Authority under which corporate debtor is in corporate/ registered	ROC Haryana
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U15494HR2009PTC039133
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: Village Tolanwani, Tehsil Barara Distt. Ambala, Barara, Haryana, India, 133205
6.	Date of closure of Insolvency Resolution Process	19 th February, 2026
7.	Liquidation commencement date of corporate debtor	19 th February, 2026 (By order of the Hon'ble NCLT, Chandigarh Bench in IA (IBC)(Liq)/10(CH)2024 in CP(IB) No.153/Chd/Hry/2020.
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Deepak Thukral IBBI/IPA-002/IPN00182/2017-18/10453
9.	Address and e-mail of the liquidator, as registered with the Board	Address: H.No.237/1, 44 A, Chandigarh - 160047 E-mail id: deepakthukral1@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Mr. Deepak Thukral S.C.O. No 818, 1st Floor, Above Yes Bank N.A.C Manimajra, Sector 13, Chandigarh-160101 E-mail: liquidator.richirich@gmail.com
11.	Last date for submission of claims	21 st March, 2026

Notice is hereby given that the Hon'ble National Company Law Tribunal (*Chandigarh Bench*) has

ordered the commencement of liquidation of M/s. **RICHI RICH AGRO FOODS PRIVATE LIMITED** on 19.02.2026.

The stakeholders of **RICHI RICH AGRO FOODS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 21.03.2026 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Submission of false or misleading proof of claims shall attract penalties.



Mr. Deepak Thukral
(Reg.No. IBBI/IPA-002/IP-N00182//2017-2018/10453)
AFA Valid till 31-Dec-2026
Liquidator in the matter of
M/s Richi Rich Agro Foods Private Limited
E-Mail- liquidator.richirich@gmail.com
Contact No. +91-77194-02001

Date: 21.02.2026
Place: Chandigarh

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RICHI RICH AGRO FOODS PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	RICHI RICH AGRO FOODS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	25/05/2009
3.	Authority under which corporate debtor is incorporated/ registered	ROC Haryana
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15494HR2009PTC039133
5.	Address of the Registered Office and Principal Office (if Any) of Corporate Debtor	Regd. Office: Village Tolariwani, Tehsil Barara Distt. Ambala, Barara, Haryana, India, 133205
6.	Date of Closure of Insolvency Resolution Process	19th February, 2026
7.	Liquidation Commencement Date of Corporate Debtor	19th February, 2026 (By order of the Hon'ble NCLT, Chandigarh Bench in IA (IBC)(Liq)/10(CH)2024 in CP(IB) No. 153/Chd/Hry/2020.
8.	Name and registration number of the Insolvency professional acting as liquidator	Mr. Deepak Thukral IBBI/PA-002/IPN00182/2017-18/10453
9.	Address and e-mail of the of the liquidator, as registered with the board	Address: H. No. 237/1, 44 A, Chandigarh - 160047 E-mail id: deepakthukral1@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Mr. Deepak Thukral S.C.O. No. 818, 1st Floor, Above Yes Bank N.A.C Manimajra, Sector 13, Chandigarh-160101 E-mail: liquidation.richirich@gmail.com
11.	Last Date for Submission of Claims	21st March, 2026

Notice is hereby given that the Hon'ble National Company Law Tribunal (Chandigarh Bench) has ordered the commencement of liquidation of **M/s. RICHI RICH AGRO FOODS PRIVATE LIMITED** on 19.02.2026.

The stakeholders of **RICHI RICH AGRO FOODS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 21.03.2026 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Mr. Deepak Thukral
(Reg.No. IBBI/PA-002/IP-N00182/2017-2018/10453)

AFA Valid till 31-Dec-2026

Liquidator in the matter of

M/s Richi Rich Agro Foods Private Limited

E-Mail:- liq.richaneja@gmail.com

Contact No. +91-77194-02001

Date: 21.02.2026

Place: Chandigarh

प्रपत्र बी सार्वजनिक घोषणा

(इन्सोल्वेंसी एण्ड बैंकरप्सी बोर्ड ऑफ इंडिया (लिविक्वेशन प्रक्रिया) नियमन, 2016 का विनियमन 12)

रिच रिच एग्रो फूड्स प्राइवेट लिमिटेड के स्टेकहोल्डरों के ध्यानार्थ हेतु

क्र. सं.	ख़ास	विवरण
1	कारपोरेट डेब्टर का नाम	रिच रिच एग्रो फूड्स प्राइवेट लिमिटेड
2	कारपोरेट डेब्टर के नियमोत्तरण की तिथि	25/05/2009
3	प्राधिकरण जिसके तहत कारपोरेट डेब्टर नियमोत्तरण/पंजीकृत है।	आरओसी हरियाणा
4	कारपोरेट आईडीएनटी नं./कारपोरेट डेब्टर की लिमिटेड लॉयडिंग/आईडीएनटीफिकेशन नं.	U15494HR2009PTC039133
5	कारपोरेट डेब्टर का पंजीकृत कार्यालय एवं प्रिंसीपल ऑफिस (यदि कोई है) का पता	पंजी. कार्यालय : गांव सोहनवाली, तहसील बराड़ा, जिला अंबाला, बराड़ा, हरियाणा, भारत-133205
6	इन्सोल्वेंसी रेजोल्यूशन प्रक्रिया के बंद होने की तिथि	19 फरवरी, 2026
7	कारपोरेट डेब्टर के लिविक्वेशन की आरम्भ तिथि	19 फरवरी, 2026 (IA/IBC)(Liq)/10(CH)2024 in CP(IB) No. 153/Chd/Hry/2020 में माननीय एनसीएलटी, चंडीगढ़ बेंच के आदेश द्वारा)
8	परिसमापक के रूप में कार्य कर रहे इन्सोल्वेंसी प्रोफेशनल का नाम व रजिस्ट्रेशन नम्बर	श्री दीपक ठकराल IBBI/IPA-002/IPN00182/2017-18/10453
9	बोर्ड के पास पंजीकृतानुसार परिसमापक का पता व ईमेल :	पता - म.सं. 237/1, 44ए, चंडीगढ़-160047 ई-मेल : deepakthukral1@gmail.com
10	परिसमापक के साथ पत्रचार हेतु इस्तेमाल किया जाने वाला पता व ई-मेल	श्री दीपक ठकराल एस.सी.ओ. 818, प्रथम तल, यस बैंक के ऊपर, एनएसी, मनीमाजरा, सेक्टर-13, चंडीगढ़-160101 ई-मेल : liquidation.richirich@gmail.com
11	जर्जों के जमा कराने हेतु अन्तिम तिथि	21 मार्च, 2026

एतद्वारा सूचना दी जा रही है कि माननीय नेशनल कंपनी लॉ ट्रिब्यूनल, (चंडीगढ़ पीठ) ने 19.02.2026 को मैसर्स रिच रिच एग्रो फूड्स प्राइवेट लिमिटेड लिविक्वेशन को प्रारम्भ करने का आदेश दिया है। रिच रिच एग्रो फूड्स प्राइवेट लिमिटेड के स्टेकहोल्डरों को एतद्वारा मद 10 के अन्तर्गत निर्दिष्ट पते पर परिसमापक के पास 21.03.2026 को या उससे पहले अपने दावे जमा कराने के लिए आमंत्रित किया जाता है।

वित्तीय लेनदार केवल इलेक्ट्रॉनिक विधि द्वारा अपने दावों के प्रमाण जमा कराएंगे। अन्य सभी लेनदार इलेक्ट्रॉनिक विधि द्वारा या डाक द्वारा व्यक्तिगत रूप से दावों के प्रमाण जमा कर सकते हैं।

यदि कोई स्टेकहोल्डर लिविक्वेशन की प्रक्रिया के दौरान अपने दावे जमा नहीं करवाता है, तो इन्सोल्वेंसी एण्ड बैंकरप्सी बोर्ड ऑफ इंडिया (इन्सोल्वेंसी रेजोल्यूशन प्रोसेस फॉर कारपोरेट पर्सन्स) विनियमों, 2016 के अंतर्गत कारपोरेट इन्सोल्वेंसी रेजोल्यूशन प्रोसेस के दौरान ऐसे स्टेकहोल्डरों द्वारा जमा करवाए गए दावे सेक्शन 38 के तहत जमा करवाए गए माने जाएंगे। नकली या भ्रामक दावे वाले प्रमाण जमा कराने पर जुर्माना (दंड) लगाया जाएगा।

हस्ता/-

श्री दीपक ठकराल

(रजि.नं. IBBI/IPA-002/IP-N00182/2017-2018/10453)

एएफए बैठक 31-दिसम्बर, 2026

दिनांक : 21.02.2026

परिसमापक अधिकारी, मैसर्स रिच रिच एग्रो फूड्स प्राइवेट लिमिटेड

स्थान : चंडीगढ़

ई-मेल: liq.naneja@gmail.com, संपर्क नं. +91-77194-02001